

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 429/TT/2014

Date: 16.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Approval under Regulation 86 of Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and Regulation-6 of Central Electricity Regulatory Commission (Terms & Conditions of tariff) Regulations, 2009 and CERC (Terms & Conditions of tariff) Regulations, 2014 for determination of (i) Truing up Transmission Tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for Rihand-Dadri HVDC Bipole Terminal in NR

Sir,

I am directed to refer to your petition mentioned above and to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 20.11.2015:-

- a) Details of LD to be recovered from BHEL along-with the supporting Auditor's Certificate in regard with the same.

Yours faithfully,

(V. Sreenivas)
Deputy Chief (Legal)